

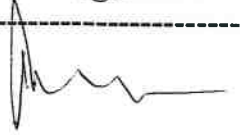
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04.10.2019


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2017  
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD & 3 OTHERS  
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	Mrs. Anura Praveesh	petitioner	
2.	G. Narresh Kumar	petitioner	G. Narresh Kumar

ORDER

Counsel for the Petitioners along with one of the Petitioners is present and prayed for time to make submissions. At request, time is enlarged. Put up on 02.12.2019 at 10.30 A.M.

  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)